

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH

COURT III

41. C.P.(IB)-3857(MB)/2019

CORAM :SHRI BHASKARA PANTULA MOHAN, MEMBER (J)
SHRI SHYAM BABU GAUTAM, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **24.02.2020**

NAME OF THE PARTIES:- S. M. Ghoghai

V/s

Schedulers Logistics India PVtLTd

SECTION 9 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

There is no representation for the petitioner. Counsel for the respondent
is present.

List this matter on 24.03.2020 for further considerations.

Sd/-
SHYAM BABU GAUTAM
Member (Technical)

Sd/-
BHASKARA PANTULA MOHAN
Member (Judicial)

/RS/